

Consultants India Ltd. (EdCIL), was approved by the University's Governing Board at its fourth meeting in Patna in July, 2012.

(b) Foreign Governments and institutions have pledged their contributions for specific projects and activities, to be utilised as and when these are implemented. The University remains in communication with them.

Policy for granting political asylum

3918. SHRI JAGAT PRAKASH NADDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the former President of Maldives has taken refuge in the Indian Embassy at Male;

(b) if so, the position of Government of India in granting asylum to the former president of Maldives; and

(c) the policy of Government for granting political asylum in such cases?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) Following an arrest warrant issued against him by the Hulhumale Magistrate Court, the former President of Maldives, Mr. Mohamed Nasheed, came to the High Commission of India, Male on 13 February, 2013 and sought India's assistance. Mr. Nasheed did not seek 'political asylum'. He left the Indian High Commission in Male on his own volition on 23 February, 2013.

(b) and (c) Does not arise.

Chinese investment in Africa

3919. SHRI JAGAT PRAKASH NADDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that China is making major investments in Africa;

(b) if so, whether Government of India has made any plans to counter the growing influence of China over African nations who have been traditional allies of India; and

(c) the reasons Government of India did not agree to fund the upgradation of a hospital in Mozambique which was recommended by the Ministry of Health and Family Welfare?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) Government is aware of China's investments in Africa.

(b) India's own engagement with Africa has a rich historical legacy. Our relationship is geared towards mutual benefit and is not directed against or influenced by any third country.

(c) An economic package including an US\$ 500 million of Line of Credit (LoC) was announced during the visit of President of Mozambique to India in September/October, 2010 and the Mozambique side was requested to prioritise the project proposals to be covered under the LoC. The Minister of Planning and Development of Mozambique had expressed interest in a project for rehabilitation and modernization of the public hospital in Beira. However, this proposal was not submitted by Mozambique to be considered under the LoC.

Extradition pact with neighbouring countries

3920. SHRIMATI AMBIKA SONI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there exists an extradition pact between India and our neighbouring countries;

(b) if so the details thereof;

(c) if not, the reasons therefor;

(d) whether there is any discussion with neighbouring countries on this front;

(e) if so, the details thereof and the reaction of the neighbouring countries on this; and

(f) by when this extradition pact would be signed and made operational?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (f) At present, India has Extradition Treaties with Nepal and Bhutan and an Extradition Arrangement with Sri Lanka.

In addition, an Extradition Treaty between India and Bangladesh was signed on 28th January, 2013. The Treaty would come into force after ratification by both sides.